

**CITY CIVIL COURT MUMBAI**  
**IN THE COURT OF HHJ Shri. D.L. Bhagwat**  
**COURT 28 ADD SESSIONS JUDGE**  
**CIVIL CAUSE LIST DATED 05-10-2020**

SR.NO	CASE NO	PARTY NAME	STAGE
1	SUMMARY CIVIL SUIT 100052/2016	Mrs. Sarah Vazir Vs Mr. Khadim Mohamedali Kapadia	HEARING
2	EXECUTION APPLN 100161/2018 IN SUM SUIT 130/2018	Mrs. Radhabai Sandeep Gadge Vs Mr. Sudhakar Ganpat Chogale	HEARING
3	SUMMARY CIVIL SUIT 101089/2018	Thomson Reuters India Pvt Ltd Vs Sanika Commodities India Pvt	HEARING
4	SUMMONS FOR JUDGT 100118/2019	Thomson Reuters India Pvt Ltd Vs Sanika Commodities India Pvt	HEARING
5	CHAMBER SUMMONS 101806/2019	Thomson Reuters India Pvt Ltd Vs Sanika Commodities India Pvt	HEARING
6	SUIT 103889/2013	STATE BANK OF BIKANER AND JAIPUR Vs JACKSON JOAQUIM FERNANDES	HEARING
7	SUIT 101567/2016	M/s. Shrinathji Agro Food Industries Pvt. Ltd. Vs 1. Bank of Maharashtra 2. Hong Kong and Shanghai Bank Corporation Ltd.	RECORDING EVIDENCE
8	SUMMARY CIVIL SUIT 101479/2017	M/s. Otarmal Kantilal and Co Vs 1. Neeta Chandrakant Waghela 2. Daniel Vasave	RECORDING EVIDENCE
9	SUIT 100844/2020	Smt. Pavan Shantilal Shah Vs Mr. Harishchandra G. Bhojane	RECORDING EVIDENCE
10	SUIT 104471/2009	VIRENDRA N KANSARA Vs PRAFUL N KANSARA AND ANR	RECORDING EVIDENCE

**CITY CIVIL COURT MUMBAI**  
**IN THE COURT OF HHJ Shri. D.L. Bhagwat**  
**COURT 28 ADD SESSIONS JUDGE**  
**CIVIL CAUSE LIST DATED 06-10-2020**

SR.NO	CASE NO	PARTY NAME	STAGE
1	SUMMARY CIVIL SUIT 101383/2014	DURGAPPA SHAMRAO JADHAV Vs GAUTAM BAPU WAGHMARE	FOR TAKING STEPS
2	SUMMARY CIVIL SUIT 100229/2015	Shashi Bhushan Arora HUF Vs 1.Anthony Silva 2.Mrs. Nancy Silva	FOR TAKING STEPS
3	SUMMONS FOR JUDGT 100193/2015	Shashi Bhushan Arora HUF Vs 1.Anthony Silva 2.Mrs. Nancy Silva	FOR TAKING STEPS
4	NOTICE OF MOTION 104605/2015	Shashi Bhushan Arora HUF Vs 1.Anthony Silva 2.Mrs. Nancy Silva	FOR TAKING STEPS
5	SUMMARY CIVIL SUIT 100081/2016	Ms. Oriental Bank of Commerce Vs 1.Mr. Pramod Rambhau Bhalerao 2.Mr. Suhas Baburao Pokharkar	FOR TAKING STEPS
6	SUIT 100625/2016	M/s. Spartan Engineering Industries Pvt. Ltd. Vs M/s. Shareen Traders	FOR TAKING STEPS
7	SUMMARY CIVIL SUIT 100257/2017	State Bank of India Vs Mr. Baban Mahadeo More	FOR TAKING STEPS
8	SUMMARY CIVIL SUIT 100672/2017	M/s. Concrete Care India Pvt Ltd Vs 1. M/s. Orbit Corporation Limited 2. Mr Pujit Aggarwal 3. Mr Ravi Kiran Aggarwal -MD and CEO	FOR TAKING STEPS
9	SUMMARY CIVIL SUIT 100853/2017	Mr Kirit Rasiklal Doshi Vs Electromech Incorporation	FOR TAKING STEPS
10	SUMMARY CIVIL SUIT 100947/2018	Thomson Reuters India Pvt Ltd Vs Quant Commidity Broking Pvt Ltd	FOR TAKING STEPS

CITY CIVIL COURT MUMBAI  
IN THE COURT OF HHJ Shri. D.L. Bhagwat  
COURT 28 ADD SESSIONS JUDGE  
CIVIL CAUSE LIST DATED 07-10-2020

SR.NO	CASE NO	PARTY NAME	STAGE
1	SUIT 105911/2005	SCHOKHI INDUSTRIALS PVT LTD Vs CENTRAL BANK OF INDIA	HEARING
2	CHAMBER SUMMONS 100130/2020	M/s. Ptraans Logistic (India) Pvt Ltd Co. Vs 1. M/s. Kranti Automobiles Ltd 2. Mr Amit Bhatiya 3. Mr Gaurac Bhatiya	HEARING
3	SUIT 101780/2017	M/s. Ptraans Logistic (India) Pvt Ltd Co. Vs 1. M/s. Kranti Automobiles Ltd 2. Mr Amit Bhatiya 3. Mr Gaurac Bhatiya	HEARING
4	SUIT 103502/2010	SYNDICATE BANK Vs PRADEEP B SODHA AND ANR	RECORDING EVIDENCE
5	SUIT 103503/2010	SYNDICATE BANK Vs PRADEEP B SODHA AND ANR	RECORDING EVIDENCE
6	SUIT 104733/2010	STATE BANK OF INDIA Vs RAFI AHMED HAQANI AND GHAZAL RAFI HAQANI	FOR TAKING STEPS
7	SUMMARY CIVIL SUIT 100327/2016	Mr. Pujari Rudra Naik Vs Mr. Chandreshkumar Nandlal Jain	FOR TAKING STEPS
8	SUMMARY CIVIL SUIT 100829/2018	Allahabad Bank Vs 1. Anuroop Bansod 2. Sadashiv Bansod	FOR TAKING STEPS
9	SUMMARY CIVIL SUIT 100830/2018	Piramal Glass Pvt Ltd Vs 1. Lifespan Biotech Pvt Ltd 2. Yogesh Patidar 3. Himanshu Chaturvedi	FOR TAKING STEPS
10	SUMMARY CIVIL SUIT 100214/2017	Kantilal Manilal and Co. Pvt. Ltd. Vs	SERVICE

		Uttara Foods and Feeds Pvt. Ltd.	
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CITY CIVIL COURT MUMBAI  
IN THE COURT OF HHJ Shri. D.L. Bhagwat  
COURT 28 ADD SESSIONS JUDGE  
CIVIL CAUSE LIST DATED 08-10-2020

SR.NO	CASE NO	PARTY NAME	STAGE
1	EXECUTION APPLN 100367/2015	ASHURAM MODAJI MODI Vs DINESH SOBHALAL BAFNA JAIN	HEARING
2	CHAMBER SUMMONS 101650/2019 IN SUIT/0104665/2012)	Ashuram Modaji Modi Exe. Appli. No. 367 of 2015 Vs Dinesh Sobhalal Bafana Jain - Applicant - Dineshkumar Haraklall Kothari	HEARING
3	SUIT 104104/2009	STATE BANK OF INDIA Vs SAHADEV V KAMBLI	HEARING
4	SUIT 106382/2004	THE INDUSTRIAL DEVELOPMENT BANK OF INDIA LTD Vs M S BALI CARPETAES AND ORS	HEARING
5	SUIT 100849/2017	Canara Bank Vs 1.Bhusan Madhukar Jadhav 2.Subhash Muthaya	HEARING
6	CHAMBER SUMMONS 101847/2018	Canara Bank Vs 1.Bhusan Madhukar Jadhav 2.Subhash Muthaya	HEARING
7	SUMMARY CIVIL SUIT 100109/2017	Mr. Dalpat Keshav Wagh Vs Mr. Deepak Ambokar	FOR TAKING STEPS
8	SUMMONS FOR JUDGT 100150/2017	Mr. Dalpat Keshav Wagh Vs Mr. Deepak Ambokar	FOR TAKING STEPS
9	SUIT 102431/2019	Canara Bank Vs Mr. Ajay Kumar Mangala Prasad Singh	FOR TAKING STEPS
10	SUMMARY CIVIL SUIT 100800/2015	Pratik Pramod Khivesara Vs 1.Anthony Silva 2.Nancy DSilva	SERVICE

**CITY CIVIL COURT MUMBAI**  
**IN THE COURT OF HHJ Shri. D.L. Bhagwat**  
**COURT 28 ADD SESSIONS JUDGE**  
**CIVIL CAUSE LIST DATED 09-10-2020**

SR.NO	CASE NO	PARTY NAME	STAGE
1	SUMMARY CIVIL SUIT 100768/2018	New Look Constructions Pvt Ltd Vs 1. Jayesh C. Jain 2. Smt. Kavita J. Jain	SERVICE
2	SUMMARY CIVIL SUIT 100769/2018	New Look Constructions Pvt Ltd Vs 1. Shri Narendra D. Vichare 2. Smt. Netra Narendra Vichare	SERVICE
3	SUMMONS FOR JUDGT 100160/2019	New Look Constructions Pvt Ltd Vs 1. Shri Narendra D. Vichare 2. Smt. Netra Narendra Vichare	SERVICE
4	SUMMARY CIVIL SUIT 100770/2018	New Look Constructions Pvt Ltd Vs 1. Shri Mulchand Ramji Chheda 2. Smt. Dina Mulchand Chheda	SERVICE
5	SUMMONS FOR JUDGT/0100158/2019	New Look Constructions Pvt Ltd Vs 1. Shri Mulchand Ramji Chheda 2. Smt. Dina Mulchand Chheda	SERVICE
6	SUMMARY CIVIL SUIT 100772/2018	New Look Constructions Pvt Ltd Vs 1. Pravin Ramesh Jagdale 2. Prashant Ramesh Jagdale	SERVICE
7	SUMMONS FOR JUDGT/0100140/2019	New Look Constructions Pvt Ltd Vs 1. Pravin Ramesh Jagdale 2. Prashant Ramesh Jagdale	SERVICE
8	SUMMARY CIVIL SUIT 100773/2018	New Look Constructions Pvt Ltd Vs 1. Rohan Satish Awate 2.Satish Narayan Awate	SERVICE
9	SUMMARY CIVIL SUIT 100774/2018	New Look Constructions Pvt Ltd Vs 1. Shri. Prakash Patil 2. Smt. Chhaya Prakash Pati	SERVICE
10	SUMMONS FOR JUDGT/0100141/2019	New Look Constructions Pvt Ltd Vs 1. Shri. Prakash Patil 2. Smt. Chhaya Prakash Pati	SERVICE